

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4066
ANSWERED ON:21.03.2013
SCHOLARSHIPS TO GIRLS BY MAEF
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Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the extent of educational backwardness among the minority communities including Muslims;
- (b) the number of girls belonging to the minority communities given scholarships by the Maulana Azad Education Foundation during each of the last three years and the current year, State/UT-wise;
- (c) the steps being taken by the Government to spread education among these communities;
- (d) whether there is any mechanism for the supervision of the different schemes being implemented by the Government for the welfare of minority communities; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE, MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) A High Level Committee, constituted under the chairmanship of Justice (Retired) Rajinder Sachar has submitted a comprehensive report on the social, economic and educational status of the Muslim community of India on 17th November, 2006. In the report it was brought out that Muslims are even worst than the SCs and STs in education. The Ranganath Mishra Commission Report also endorsed the low level of education prevailing amongst the minorities as compared to that of others communities.

(b) A Statement giving details of scholarships given by MAEF during the last three years may be seen in the Annexure. Award of Scholarships for the year 2012-13 is under process.

(c) To mitigate the educational backwardness among minorities the Government has started four Scholarship Schemes (Pre-Matric, Post Matric, Merit-cum-Means and Fellowship Scheme). Also, the Corpus Fund of Maulana Azad Education Foundation was enhanced to Rs 750 crore to boost up the infrastructure of the educational institutions. Direct intervention was also given through the Multi sectoral Development Scheme in the 90 Minority Concentrated Districts for creation of educational infrastructure by providing it is, Polytechnics, Additional Class Room Blocks etc.

(d)& (e) The progress of implementation of Schemes are monitored by a three tier mechanism, the Empowered Committee at the centre under the chairmanship of Secretary, Minority Affairs serves as the oversight committee to monitor the progress of implementation on quarterly basis. The progress is also reviewed on half yearly basis by the Committee of Secretaries(CoS) along with the PM's New 15 Point Programme. The Committee of Secretaries' observations are reviewed by the Union Cabinet on six monthly basis. The progress of implementation of the programme is also monitored by this Ministry with the States/UTs through regular meetings and conferences as well as personal site visits by the officials. Besides this, the State Level Committees and District Level Committees, constituted for implementation of the Prime Minister's New 15 Point Programme, are the designated Oversight Committees at the State and District levels to monitor the progress of implementation various schemes.

The Scholarship Schemes are being restructured to allow greater transparency and accountability during processing and sanction. Scholarship schemes are reviewed regularly through Video Conferencing, interaction with the State Governments at regular intervals and field visits by the Ministry officials. The Online Scholarship Management System (OSMS) was introduced for Merit-cum-Means scholarship scheme in 2010-11 has now also been extended to Post Matric scholarship scheme in 2012-13. To help evaluation of flow of benefits, disaggregated data for the different minority communities has now been sought from all ministries under the Prime Minister's New 15 Point Programme. Social audit and the appointment of an independent agency for monitoring and evaluation of various schemes included in PM's New 15 PP are being formulated for implementing during the 12th Five Year Plan period.